

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :10-02-2025

Date : 10.02.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	10829/2025	10.02.2025	BLAPL-11344/2024	MK MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-07		(Seat No-)
2	10830/2025	10.02.2025	BLAPL-741/2025	P SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-02-06	BAIL-2	(Seat No-8)
3	10831/2025	10.02.2025	BLAPL-733/2025	MR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-06		(Seat No-8)
4	10832/2025	10.02.2025	BLAPL-593/2025	MD BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-06	BAIL-2	(Seat No-12)
5	10838/2025	10.02.2025	WP (C) - 3737/2025	SUBASH CH PANI	C.O.	COURT NO. 6	Order Dtd. 2025-02-05		(Seat No-12)
6	10840/2025	10.02.2025	CRLREV-62/2025	S DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-07		(Seat No-12)
7	10842/2025	10.02.2025	WP (C) - 3917/2025	J LENKA	C.O.	COURT NO. 3	Order Dtd. 2025-02-07	WRIT BRANCH-6	(Seat No-16)
8	10845/2025	10.02.2025	ABLAPL-1330/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 3	Order Dtd. 2025-02-06		(Seat No-16)
9	10846/2025	10.02.2025	ABLAPL-1331/2025	S. CHOUDHURY	C.O.	COURT NO. 3	Order Dtd. 2025-02-06		(Seat No-16)
10	10848/2025	10.02.2025	BLAPL-257/2025	S. CHOUDHURY	C.O.	COURT NO. 3	Order Dtd. 2025-02-06	BAIL-2	(Seat No-11)

11	10849/2025	10.02.2025	BLAPL-901/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2025-02-06		(Seat No-11)
12	10850/2025	10.02.2025	WP (C) - 748/2025	B. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
13	10857/2025	10.02.2025	WP (C) - 3399/2025	R. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
14	10875/2025	10.02.2025	FAO-245/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-07	MISC. APPEAL SEC.	(Seat No-2)
15	10877/2025	10.02.2025	FAO-245/2024	S SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-07	MISC. APPEAL SEC.	(Seat No-2)
16	10881/2025	10.02.2025	FAO-456/2023	A K DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-24	MISC. APPEAL SEC.	(Seat No-8)
17	10883/2025	10.02.2025	FAO-243/2024	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-02-07	MISC. APPEAL SEC.	(Seat No-2)
18	10884/2025	10.02.2025	FAO-243/2024	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-07	MISC. APPEAL SEC.	(Seat No-2)
19	10886/2025	10.02.2025	CRLMC-2308/2024	T R DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-07	CRIMINAL MISC	(Seat No-2)
20	10890/2025	10.02.2025	CRLMC-2641/2022	S.K.MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-03-20	CRIMINAL MISC	(Seat No-1)
21	10909/2025	10.02.2025	WP (C) - 43091/2023	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25	WRIT BRANCH-3	(Seat No-28)
22	10910/2025	10.02.2025	ABLAPL-1301/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06		(Seat No-28)
23	10911/2025	10.02.2025	ABLAPL-1397/2025	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07		(Seat No-28)
24	10912/2025	10.02.2025	BLAPL-841/2025	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-		(Seat No-28)

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25	10913/2025	10.02.2025	ABLAPL-824/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-28)
26	10914/2025	10.02.2025	ABLAPL-1067/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-28)
27	10915/2025	10.02.2025	ABLAPL-1069/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-28)
28	10916/2025	10.02.2025	ABLAPL-1342/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-28)
29	10917/2025	10.02.2025	ABLAPL-1346/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-28)
30	10918/2025	10.02.2025	ABLAPL-1385/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-28)
31	10919/2025	10.02.2025	ABLAPL-1394/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-28)
32	10920/2025	10.02.2025	ABLAPL-1395/2025	ANITA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	BAIL-1	(Seat No-13)
33	10921/2025	10.02.2025	ABLAPL-1402/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-13)
34	10922/2025	10.02.2025	ABLAPL-1403/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-13)
35	10923/2025	10.02.2025	ABLAPL-16271/2021	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2022-01-20	BAIL-1	(Seat No-6)
36	10924/2025	10.02.2025	ABLAPL-1406/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 5	Order Dtd. 2025-02-07	BAIL-1	(Seat No-5)
37	10925/2025	10.02.2025	JCRLA-92/2023	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-05-12	CRIMINAL APPEAL	(Seat No-1)
38	10926/2025	10.02.2025	BLAPL-12014/2024	M. R. ROUTRAY	C.O.	COURT NO.	Order Dtd.	BAIL-2	(Seat No-

						23	2025-02-07		10)
39	10927/2025	10.02.2025	WP (C) - 29636/2023	G D MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-03-11	WRIT BRANCH-7	(Seat No- 44)
40	10937/2025	10.02.2025	ABLAPL- 11291/2024	NK ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-02-07		(Seat No- 44)
41	10938/2025	10.02.2025	ABLAPL- 11407/2024	GR PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-02-07		(Seat No- 44)
42	10939/2025	10.02.2025	BLAPL- 12243/2024	NK SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2025-02-07	BAIL-2	(Seat No- 11)
43	10940/2025	10.02.2025	BLAPL- 7497/2024	PK PAL	C.O.	COURT NO. 23	Order Dtd. 2025-02-05		(Seat No- 11)
44	10941/2025	10.02.2025	ABLAPL- 1405/2025	DP DASH	C.O.	COURT NO. 23	Order Dtd. 2025-02-07	BAIL-1	(Seat No-5)
45	10942/2025	10.02.2025	ABLAPL- 1404/2025	AK MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-02-07		(Seat No-5)
46	10943/2025	10.02.2025	ABLAPL- 1398/2025	MR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-07		(Seat No-5)
47	10944/2025	10.02.2025	ABLAPL- 1393/2025	BR SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	BAIL-1	(Seat No-3)
48	10945/2025	10.02.2025	ABLAPL- 1089/2025	PR PRAIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-3)
49	10946/2025	10.02.2025	BLAPL- 12047/2024	P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-3)
50	10947/2025	10.02.2025	ABLAPL- 13221/2024	MD BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Seat No-3)
51	10949/2025	10.02.2025	ABLAPL- 1321/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Seat No-3)
52	10950/2025	10.02.2025	ABLAPL-	A PATI	C.O.	COURT	Order		(Seat

			1318/2025			NO. 17	Dtd. 2025-02- 06		No-3)
53	10952/2025	10.02.2025	ABLAPL- 1280/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 06	BAIL-1	(Seat No-4)
54	10953/2025	10.02.2025	ABLAPL- 1276/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02- 06	BAIL-1	(Seat No- 15)
55	10954/2025	10.02.2025	ABLAPL- 1251/2025	PN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04		(Seat No- 15)
56	10956/2025	10.02.2025	ABLAPL- 1336/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 07	BAIL-1	(Seat No-6)
57	10957/2025	10.02.2025	ABLAPL- 757/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02- 07		(Seat No-6)
58	10958/2025	10.02.2025	ABLAPL- 1391/2025	SUBRAT KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03- 25	BAIL-1	(Seat No-3)
59	10959/2025	10.02.2025	BLAPL- 9421/2024	AMLAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 07	BAIL-2	(Seat No- 11)
60	10960/2025	10.02.2025	ABLAPL- 1339/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 07		(Seat No- 11)
61	10961/2025	10.02.2025	WP (C) - 3061/2025	K. C. MAJHI	C.O.	COURT NO. 17	Order Dtd. 2025-01- 31		(Seat No- 11)
62	10962/2025	10.02.2025	WP (C) - 1290/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02- 06	WRIT BRANCH-5	(Seat No- 20)
63	10963/2025	10.02.2025	ABLAPL- 1345/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 07		(Seat No- 20)
64	10964/2025	10.02.2025	WP (C) - 3898/2025	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-02- 11		(Seat No- 20)
65	10965/2025	10.02.2025	CRLMC- 487/2025	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-02- 07		(Seat No- 20)

66	10966/2025	10.02.2025	ABLAPL-1350/2025	MK RATH	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-20)
67	10967/2025	10.02.2025	ABLAPL-1352/2025	S MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-20)
68	10968/2025	10.02.2025	ABLAPL-1354/2025	J P KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-20)
69	10969/2025	10.02.2025	ABLAPL-1353/2025	J PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	BAIL-1	(Seat No-13)
70	10970/2025	10.02.2025	ABLAPL-1355/2025	S MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-13)
71	10971/2025	10.02.2025	ABLAPL-1356/2025	S BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-13)
72	10972/2025	10.02.2025	ABLAPL-1348/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-13)
73	10973/2025	10.02.2025	BLAPL-51/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Seat No-13)
74	10974/2025	10.02.2025	JCRLA-50/2024	N. ROUT	C.O.	COURT NO. 3	Order Dtd. 2025-03-06	CRIMINAL APPEAL	(Seat No-8)
75	10975/2025	10.02.2025	BLAPL-11384/2024	B DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-03		(Seat No-8)
76	10976/2025	10.02.2025	CRLREV-55/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-05		(Seat No-8)
77	10977/2025	10.02.2025	RPFAM-283/2023	SARAT CHANDRA MEKAP	C.O.	COURT NO. 3	Order Dtd. 2025-01-21	FIRST APPEAL	(Seat No-5)
78	10978/2025	10.02.2025	CRLMA-519/2023	L MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-07	BAIL-2	(Seat No-8)
79	10979/2025	10.02.2025	CRLMA-517/2023	L MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-	BAIL-2	(Seat No-8)

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80	10980/2025	10.02.2025	CRLA-666/2024	B P TANGA	C.O.	COURT NO. 3	Order Dtd. 2025-04-30	CRIMINAL APPEAL	(Seat No-11)
81	10981/2025	10.02.2025	WP (C) - 26016/2024	A. K. ACHARYA	C.O.	COURT NO. 3	Order Dtd. 2025-02-06		(Seat No-11)
82	10982/2025	10.02.2025	CRLMC-259/2025	D. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-04-03	CRIMINAL MISC	(Seat No-1)
83	10983/2025	10.02.2025	RSA-415/2024	D. NAYAK	C.O.	COURT NO. 12	Order Dtd. 9999-12-31		(Seat No-1)
84	10984/2025	10.02.2025	CRLMC-4915/2024	H. K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-06		(Seat No-1)
85	10985/2025	10.02.2025	CRLMC-4024/2024	P. L. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-07		(Seat No-1)
86	10986/2025	10.02.2025	CRLMC-41/2025	P. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-10		(Seat No-1)
87	10987/2025	10.02.2025	CRLMC-545/2025	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-07		(Seat No-1)
88	10988/2025	10.02.2025	CRLA-972/2024	S. K. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2025-03-18		(Seat No-1)
89	10989/2025	10.02.2025	CRLMC-345/2025	B SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-13		(Seat No-1)
90	10990/2025	10.02.2025	CRLREV-665/2024	LOKANATH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-06		(Seat No-1)
91	10991/2025	10.02.2025	WP (C) - 3421/2025	S. R. PANI	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
92	10992/2025	10.02.2025	CRLA-42/2025	S NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-06		(Seat No-116)
93	10993/2025	10.02.2025	WP (C) - 3434/2025	S. K. PANI	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH-8	(Seat No-

						15	2025-02-04		39)
94	10994/2025	10.02.2025	CRLA-135/2025	D K JENA	C.O.	COURT NO. 3	Order Dtd. 2025-04-21		(Seat No-39)
95	10995/2025	10.02.2025	WP (C) - 3432/2025	S. R. PANI	C.O.	COURT NO. 3	Order Dtd. 2025-02-04	WRIT BRANCH-2	(Seat No-7)
96	10996/2025	10.02.2025	WP (C) - 1197/2025	A K DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-06		(Seat No-7)
97	10997/2025	10.02.2025	WP (C) - 31001/2024	L. K. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-02-05		(Seat No-7)
98	10998/2025	10.02.2025	WP (C) - 1482/2025	H S PAIKRAY	C.O.	COURT NO. 3	Order Dtd. 2025-02-05	WRIT BRANCH-7	(Seat No-10)
99	10999/2025	10.02.2025	WP (C) - 31001/2024	B. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-02-05		(Seat No-10)
100	11000/2025	10.02.2025	WP (C) - 30489/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 3	Order Dtd. 2025-02-06	WRIT BRANCH-1	(Seat No-1)
101	11001/2025	10.02.2025	WP (C) - 31001/2024	Y. DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-05		(Seat No-1)
102	11002/2025	10.02.2025	WP (C) - 30487/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 3	Order Dtd. 2025-02-06	WRIT BRANCH-7	(Seat No-44)
103	11003/2025	10.02.2025	WP (C) - 26955/2024	S K SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03-12		(Seat No-44)
104	11004/2025	10.02.2025	WP (C) - 3565/2025	C. R. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-02-06		(Seat No-44)
105	11005/2025	10.02.2025	WP (C) - 26934/2024	S K SAHOO	C.O.	COURT NO. 14	Order Dtd. 9999-12-31		(Seat No-44)
106	11006/2025	10.02.2025	WP (C) - 28116/2024	B. K. PARDHI	C.O.	COURT NO. 14	Order Dtd. 2025-02-07		(Seat No-44)
107	11007/2025	10.02.2025	WP (C) -	S DAS	C.O.	COURT	Order		(Seat

			2894/2025			NO. 6	Dtd. 2025-02-20		No-44)
108	11008/2025	10.02.2025	CRLMC-4651/2024	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-04-15		(Seat No-44)
109	11009/2025	10.02.2025	WP (C) - 24050/2024	S NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-06		(Seat No-44)
110	11010/2025	10.02.2025	CRLMC-4652/2024	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-04-15		(Seat No-44)
111	11011/2025	10.02.2025	CRLMC-4437/2024	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-06		(Seat No-44)
112	11012/2025	10.02.2025	CRLMC-4854/2024	H. K. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-05		(Seat No-44)
113	11013/2025	10.02.2025	WP (C) - 2693/2025	G D MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-02-05		(Seat No-44)
114	11014/2025	10.02.2025	CRLMC-4902/2024	A. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04-08		(Seat No-44)
115	11015/2025	10.02.2025	CRLMC-4179/2024	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-02-06		(Seat No-44)
116	11016/2025	10.02.2025	CRLMC-181/2025	A. K. JATI	C.O.	COURT NO. 15	Order Dtd. 2025-03-12		(Seat No-44)
117	11017/2025	10.02.2025	CRLMC-93/2025	G JAYSINGH	C.O.	COURT NO. 15	Order Dtd. 2025-04-09		(Seat No-44)
118	11018/2025	10.02.2025	CONTC-7302/2024	N. K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-02-05		(Seat No-44)
119	11019/2025	10.02.2025	CRLMC-281/2025	D SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-07		(Seat No-44)
120	11020/2025	10.02.2025	CONTC-7499/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-28		(Seat No-44)

121	11021/2025	10.02.2025	CRLA-768/2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-06	CRIMINAL APPEAL	(Seat No-8)
122	11022/2025	10.02.2025	CRLMC-502/2025	D SAMAL	C.O.	COURT NO. 15			(Seat No-8)
123	11023/2025	10.02.2025	RPFAM-320/2024	G. B. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-03-17		(Seat No-8)
124	11024/2025	10.02.2025	CRLMC-503/2025	D SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-21		(Seat No-8)
125	11025/2025	10.02.2025	CRLMP-154/2025	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-07		(Seat No-8)
126	11026/2025	10.02.2025	CRLMC-505/2025	D SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-21		(Seat No-8)
127	11027/2025	10.02.2025	CRLMP-171/2025	K. P. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-07		(Seat No-8)
128	11028/2025	10.02.2025	CRLMC-514/2025	D SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-21		(Seat No-8)
129	11029/2025	10.02.2025	WP (C) - 2775/2025	P. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2025-02-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
130	11030/2025	10.02.2025	CRLREV-440/2024	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-03-04		(Seat No-108)
131	11031/2025	10.02.2025	WP (C) - 31417/2024	P. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-03		(Seat No-108)
132	11032/2025	10.02.2025	WP (C) - 32165/2024	P. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-03	WRIT BRANCH-3	(Seat No-14)
133	11033/2025	10.02.2025	CRLMC-3411/2024	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-07		(Seat No-14)
134	11034/2025	10.02.2025	WP (C) - 32550/2024	P. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-03	WRIT BRANCH-3	(Seat No-28)

135	11035/2025	10.02.2025	CRLMC-4470/2024	G JAYSINGH	C.O.	COURT NO. 10	Order Dtd. 2025-02-07		(Seat No-28)
136	11036/2025	10.02.2025	ABLAPL-1369/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 10	Order Dtd. 2025-02-07		(Seat No-28)
137	11037/2025	10.02.2025	WP (C) - 3482/2025	KISHORE KUMAR MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-05	WRIT BRANCH-7	(Seat No-5)
138	11038/2025	10.02.2025	WP (C) - 32567/2024	BASUDEV BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	WRIT BRANCH-5	(Seat No-23)
139	11039/2025	10.02.2025	WP (C) - 32680/2024	P. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-03		(Seat No-23)
140	11040/2025	10.02.2025	WP (C) - 3004/2025	J SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-05	WRIT BRANCH-8	(Seat No-39)
141	11041/2025	10.02.2025	WP (C) - 1703/2025	P K LENKA	C.O.	COURT NO. 10	Order Dtd. 2025-02-05		(Seat No-39)
142	11042/2025	10.02.2025	WP (C) - 903/2025	P. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-03	WRIT BRANCH-5	(Seat No-20)
143	11043/2025	10.02.2025	WP (C) - 30854/2024	B SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-04		(Seat No-20)
144	11047/2025	10.02.2025	ABLAPL-1334/2025	P K PANI	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	BAIL-1	(Seat No-6)
145	11049/2025	10.02.2025	ARBP-111/2024	S.MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-03-05		(Seat No-6)
146	11050/2025	10.02.2025	WP (C) - 32830/2024	S.K.BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-6)
147	11051/2025	10.02.2025	WP (C) - 3810/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-2)
148	11052/2025	10.02.2025	WP (C) - 3814/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-	WRIT BRANCH-3	(Seat No-12)

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149	11053/2025	10.02.2025	WP (C) - 3820/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(Seat No- 12)
150	11054/2025	10.02.2025	WP (C) - 3825/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(Seat No-2)
151	11055/2025	10.02.2025	WP (C) - 3827/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-2	(Seat No-7)
152	11057/2025	10.02.2025	WP (C) - 3829/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Seat No- 33)
153	11058/2025	10.02.2025	WP (C) - 3837/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-2	(Seat No-7)
154	11059/2025	10.02.2025	WP (C) - 3850/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(Seat No-7)
155	11060/2025	10.02.2025	ABLAPL- 1374/2025	J PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 07	BAIL-1	(Seat No- 15)
156	11061/2025	10.02.2025	ABLAPL- 1382/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02- 07	BAIL-1	(Seat No-5)
157	11062/2025	10.02.2025	WP (C) - 3858/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-6	(Seat No- 26)
158	11063/2025	10.02.2025	ABLAPL- 1381/2025	JP KAR	C.O.	COURT NO. 1	Order Dtd. 2025-02- 07		(Seat No- 26)
159	11064/2025	10.02.2025	ABLAPL- 1380/2025	A PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 07	BAIL-1	(Seat No-4)
160	11065/2025	10.02.2025	WP (C) - 25154/2024	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02- 04		(Seat No-4)
161	11066/2025	10.02.2025	ABLAPL- 1378/2025	JP KAR	C.O.	COURT NO. 6	Order Dtd. 2025-02- 07		(Seat No-4)
162	11067/2025	10.02.2025	WP (C) - 1957/2025	M. N. MOHANTY	C.O.	COURT NO. 6	Order Dtd.	WRIT BRANCH-3	(Seat No-

							2025-02-06		28)
163	11068/2025	10.02.2025	ABLAPL-1376/2025	N SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-07		(Seat No-28)
164	11069/2025	10.02.2025	ABLAPL-1373/2025	AK JATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-07		(Seat No-28)
165	11070/2025	10.02.2025	ABLAPL-1372/2025	JP KAR	C.O.	COURT NO. 6	Order Dtd. 2025-02-07		(Seat No-28)
166	11072/2025	10.02.2025	ABLAPL-1371/2025	MR PARDHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	BAIL-1	(Seat No-3)
167	11074/2025	10.02.2025	ABLAPL-1370/2025	KC MAJHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-3)
168	11076/2025	10.02.2025	ABLAPL-1367/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-3)
169	11078/2025	10.02.2025	WP (C) - 3861/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-26)
170	11079/2025	10.02.2025	ABLAPL-11291/2024	R B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-07		(Seat No-26)
171	11080/2025	10.02.2025	WP (C) - 3864/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
172	11081/2025	10.02.2025	BLAPL-7582/2024	J PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-03	BAIL-1	(Seat No-3)
173	11082/2025	10.02.2025	CRLREV-721/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-07		(Seat No-3)
174	11083/2025	10.02.2025	ABLAPL-1358/2025	JP KAR	C.O.	COURT NO. 1	Order Dtd. 2025-02-07		(Seat No-3)
175	11084/2025	10.02.2025	ABLAPL-1360/2025	JP KAR	C.O.	COURT NO. 1	Order Dtd. 2025-02-07		(Seat No-3)
176	11085/2025	10.02.2025	CRLREV-	BIBEKANANDA	C.O.	COURT	Order		(Seat

			745/2024	MAHAPATRA		NO. 1	Dtd. 2025-02-07		No-3)
177	11086/2025	10.02.2025	CRLREV-720/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-07		(Seat No-3)
178	11087/2025	10.02.2025	WP (C) - 3868/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-7)
179	11088/2025	10.02.2025	WP (C) - 3871/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
180	11089/2025	10.02.2025	WP (C) - 3872/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-7)
181	11090/2025	10.02.2025	WP (C) - 2646/2025	RANJAN DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
182	11091/2025	10.02.2025	WP (C) - 3874/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
183	11092/2025	10.02.2025	WP (C) - 3882/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
184	11093/2025	10.02.2025	WP (C) - 23181/2024	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-02-07		(Seat No-121)
185	11094/2025	10.02.2025	WP (C) - 16985/2024	D D MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
186	11095/2025	10.02.2025	WP (C) - 16985/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
187	11096/2025	10.02.2025	WP (C) - 3883/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-113)
188	11097/2025	10.02.2025	WP (C) - 3885/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-113)
189	11098/2025	10.02.2025	WP (C) - 3889/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-113)

190	11099/2025	10.02.2025	ABLAPL-1332/2025	T R DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	BAIL-1	(Seat No-6)
191	11100/2025	10.02.2025	WP (C) - 3905/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-17)
192	11101/2025	10.02.2025	WP (C) - 17578/2024	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-02-07		(Seat No-17)
193	11102/2025	10.02.2025	WP (C) - 30047/2023	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
194	11103/2025	10.02.2025	WP (C) - 3927/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-16)
195	11104/2025	10.02.2025	WP (C) - 2676/2025	R DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	WRIT BRANCH-1	(Seat No-1)
196	11105/2025	10.02.2025	WP (C) - 3879/2025	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02-07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
197	11107/2025	10.02.2025	WP (C) - 13017/2018	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	WRIT BRANCH-2	(Seat No-6)
198	11109/2025	10.02.2025	RPFAM-417/2023	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-02-07	FIRST APPEAL	(Seat No-5)
199	11110/2025	10.02.2025	RPFAM-267/2023	N ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-03-25	FIRST APPEAL	(Seat No-5)
200	11112/2025	10.02.2025	RPFAM-201/2024	M B SMRUTIRANJAN	C.O.	COURT NO. 3	Order Dtd. 2025-03-05	FIRST APPEAL	(Seat No-4)
201	11113/2025	10.02.2025	MACA-910/2019	S R OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-06-27	MISC. APPEAL SEC.	(Seat No-4)
202	11116/2025	10.02.2025	ABLAPL-870/2025	P K PANI	C.O.	COURT NO. 23	Order Dtd. 2025-02-07		(Seat No-4)
203	11117/2025	10.02.2025	ABLAPL-1335/2025	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-02-		(Seat No-4)

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204	11119/2025	10.02.2025	ABLAPL-1389/2025	B R MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-02-07		(Seat No-4)
205	11120/2025	10.02.2025	ABLAPL-1228/2025	NIHAR RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-05		(Seat No-4)
206	11121/2025	10.02.2025	BLAPL-12606/2024	PUSPANJALI DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-07		(Seat No-4)
207	11122/2025	10.02.2025	BLAPL-13078/2024	D P DASH	C.O.	COURT NO. 23	Order Dtd. 2025-02-07	BAIL-1	(Seat No-1)
208	11123/2025	10.02.2025	ABLAPL-1390/2025	B N SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-25	BAIL-1	(Seat No-4)
209	11124/2025	10.02.2025	ABLAPL-1386/2025	P K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	BAIL-1	(Seat No-5)
210	11125/2025	10.02.2025	ABLAPL-1384/2025	P K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-5)
211	11126/2025	10.02.2025	ABLAPL-1365/2025	SRIKANT KU. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-5)
212	11127/2025	10.02.2025	CRLA-981/2024	S DASH	C.O.	COURT NO. 3	Order Dtd. 2025-02-25		(Seat No-5)
213	11128/2025	10.02.2025	CRLREV-18/2025	S DASH	C.O.	COURT NO. 3	Order Dtd. 2025-03-04		(Seat No-5)
214	11129/2025	10.02.2025	CRLMP-107/2025	B BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-02-05		(Seat No-5)
215	11130/2025	10.02.2025	CRLMP-1773/2024	P K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-02-07	WRIT BRANCH-8	(Seat No-29)
216	11131/2025	10.02.2025	CRLMP-1773/2024	KHIROD KUMAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-02-07	WRIT BRANCH-8	(Seat No-29)
217	11132/2025	10.02.2025	CRLA-95/2025	R K BARIK	C.O.	COURT NO. 3	Order Dtd.		(Seat No-

							2025-04-30		29)
218	11133/2025	10.02.2025	CRLA-1164/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-05		(Seat No-29)
219	10833/2025	10.02.2025	WP (C) - 18400/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-08-12		(Seat No-29)
220	10834/2025	10.02.2025	CRLMC-259/2025	GOKULANANDA PARIDA	GENERAL		Order Dtd. 2025-02-05	CRIMINAL MISC	(Seat No-1)
221	10835/2025	10.02.2025	WPC (OAC) - 2939/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-03	OA Branch	(Seat No-1)
222	10836/2025	10.02.2025	WP (C) - 3560/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-04	WRIT BRANCH-2	(Seat No-7)
223	10837/2025	10.02.2025	CRLMC-365/2025	HIMANSU SEKHAR LENKA	GENERAL		Order Dtd. 2025-01-30		(Seat No-7)
224	10839/2025	10.02.2025	BLAPL-500/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01-31		(Seat No-7)
225	10841/2025	10.02.2025	BLAPL-503/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-07	BAIL-1	(Seat No-14)
226	10843/2025	10.02.2025	WP (C) - 17994/2022	MANAS PATI	GENERAL		Judgement Dtd. 2023-12-22	WRIT BRANCH-5	(Seat No-21)
227	10844/2025	10.02.2025	CONTC-423/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-03		(Seat No-21)
228	10847/2025	10.02.2025	WA-3382/2024	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-07		(Seat No-21)
229	10851/2025	10.02.2025	WA-3382/2024	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-07		(Seat No-21)
230	10852/2025	10.02.2025	WP (C) - 33257/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-07		(Seat No-21)
231	10853/2025	10.02.2025	CONTC-	MANAS PATI	GENERAL		Order		(Seat

			4559/2024				Dtd. 2025-02-06		No-21)
232	10854/2025	10.02.2025	WP (C) - 3878/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-07	WRIT BRANCH-2	(Seat No-7)
233	10855/2025	10.02.2025	WP (C) - 33255/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-07		(Seat No-7)
234	10856/2025	10.02.2025	WP (C) - 3856/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-07	WRIT BRANCH-3	(Seat No-12)
235	10858/2025	10.02.2025	WP (C) - 3841/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-07		(Seat No-12)
236	10888/2025	10.02.2025	WP (C) - 4853/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-19	WRIT BRANCH-3	(Seat No-11)
237	10904/2025	10.02.2025	WP (C) - 4175/2025	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-02-10	WRIT BRANCH-5	(Seat No-32)
238	10928/2025	10.02.2025	ABLAPL- 1327/2025	RAMESH CHANDRA DAS	GENERAL		Order Dtd. 2025-02-06	BAIL-2	(Seat No-8)
239	11045/2025	10.02.2025	WP (C) - 29289/2024	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-12-16		(Seat No-8)
240	11046/2025	10.02.2025	WP (C) - 14263/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-15	WRIT BRANCH-5	(Seat No-32)
241	11048/2025	10.02.2025	WPC (OA) - 3681/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-27	OA Branch	(Seat No-1)
242	11056/2025	10.02.2025	RSA- 122/2002	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-05	SECOND APPEAL	(Seat No-7)
243	11075/2025	10.02.2025	ABLAPL- 13646/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-01-20		(Seat No-7)
244	11108/2025	10.02.2025	WP (C) - 1360/2025	BARSHARANI SAHOO	GENERAL		Order Dtd. 2025-01-30		(Seat No-7)

245	11111/2025	10.02.2025	WPC (OA) - 1211/2019	PRASANTA KUMAR JOSHI	GENERAL		Final Order	OA Branch	(Seat No-1)
246	11114/2025	10.02.2025	BLAPL- 5092/2023	KUMAR KASHYAP	GENERAL		Order Dtd. 2023-07- 17	BAIL-2	(Seat No- 12)
247	10859/2025	10.02.2025	OJC- 9283/1993	M K RANA	GENERAL				(Seat No- 12)
248	10860/2025	10.02.2025	OJC- 15033/1998	G PATRA	GENERAL				(Seat No- 12)
249	10861/2025	10.02.2025	MATA- 431/2024	H K BHOL	GENERAL			FIRST APPEAL	(Seat No-1)
250	10862/2025	10.02.2025	CRLA- 286/2016	A KUMAR	GENERAL			CRIMINAL APPEAL	(Seat No-4)
251	10863/2025	10.02.2025	WP (C) - 12918/2017	N R PANDA	GENERAL				(Seat No-4)
252	10864/2025	10.02.2025	WP (C) - 19098/2012	H K PATRA	GENERAL				(Seat No-4)
253	10865/2025	10.02.2025	WP (C) - 17957/2010	P K PARIDA	GENERAL			WRIT BRANCH-6	(Seat No- 26)
254	10866/2025	10.02.2025	MATA- 278/2023	A RATH	GENERAL			FIRST APPEAL	(Seat No-4)
255	10867/2025	10.02.2025	ABLAPL- 8420/2021	H K PATRA	GENERAL			BAIL-1	(Seat No-1)
256	10868/2025	10.02.2025	CRLMC- 1204/2024	M KAR	GENERAL			CRIMINAL MISC	(Seat No-5)
257	10869/2025	10.02.2025	RVWPET- 83/2019	KSHIESH	GENERAL			CIVIL REVISION	(Seat No-1)
258	10870/2025	10.02.2025	WP (C) - 14898/2013	N AFREEN	GENERAL				(Seat No-1)
259	10871/2025	10.02.2025	WP (C) - 2928/2025	S DAS	GENERAL				(Seat No-1)
260	10872/2025	10.02.2025	ABLAPL- 1265/2025	S DAS	GENERAL			BAIL-1	(Seat No-2)
261	10873/2025	10.02.2025	ARBA- 5/2025	N C SINHA	GENERAL			M.J.C.	(Seat No-1)
262	10874/2025	10.02.2025	CRLMC- 511/2025	R K MAHABHOI	GENERAL				(Seat No-1)
263	10876/2025	10.02.2025	CMP- 1496/2024	P BEHERA	GENERAL				(Seat No-1)
264	10878/2025	10.02.2025	WP (C) - 927/2025	A K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No- 43)
265	10879/2025	10.02.2025	WP (C) - 930/2025	A K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No- 19)
266	10880/2025	10.02.2025	WP (C) - 991/2025	A K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No- 19)

267	10882/2025	10.02.2025	WP (C) - 976/2025	A K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No- 43)
268	10885/2025	10.02.2025	WP (C) - 14950/2024	A K SRICHANDAN	GENERAL			WRIT BRANCH-5	(Seat No- 20)
269	10887/2025	10.02.2025	ABLAPL- 19639/2019	A PATTANAIAK	GENERAL			BAIL-1	(Seat No-2)
270	10889/2025	10.02.2025	RFA- 220/2008	A K BEHERA	GENERAL			FIRST APPEAL	(Seat No-5)
271	10891/2025	10.02.2025	RFA- 159/2007	S C DAS	GENERAL				(Seat No-5)
272	10892/2025	10.02.2025	RPFAM- 63/2024	A PANDA	GENERAL			FIRST APPEAL	(Seat No-4)
273	10893/2025	10.02.2025	WP (C) - 17596/2015	G C JENA	GENERAL			WRIT BRANCH-5	(Seat No- 20)
274	10894/2025	10.02.2025	WP (C) - 21376/2022	R K BARIK	GENERAL			WRIT BRANCH-1	(Seat No-3)
275	10895/2025	10.02.2025	CMP- 143/2024	B DAS	GENERAL			WRIT BRANCH-7	(Seat No- 15)
276	10896/2025	10.02.2025	CMP- 144/2024	B DAS	GENERAL			WRIT BRANCH-7	(Seat No- 15)
277	10897/2025	10.02.2025	ABLAPL- 15524/2023	D P DASH	GENERAL			BAIL-2	(Seat No-8)
278	10898/2025	10.02.2025	SA- 106/1989	M K MOHANTY	GENERAL				(Seat No-8)
279	10899/2025	10.02.2025	COPET- 24/2014	S BISWAL	GENERAL			CIVIL REVISION	(Seat No-2)
280	10900/2025	10.02.2025	COPET- 32/2003	S BISWAL	GENERAL			CIVIL REVISION	(Seat No-2)
281	10901/2025	10.02.2025	WP (C) - 30806/2011	P BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 107)
282	10902/2025	10.02.2025	OJC- 2012/1981	S S BISWAL	GENERAL				(Seat No- 107)
283	10903/2025	10.02.2025	OJC- 1046/1986	C RANA	GENERAL				(Seat No- 107)
284	10905/2025	10.02.2025	WP (C) - 3716/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02- 07		(Seat No- 107)
285	10906/2025	10.02.2025	WP (C) - 3724/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02- 07		(Seat No- 107)
286	10907/2025	10.02.2025	WP (C) - 3767/2025	B. N. SHADHANGI	GENERAL		Order Dtd.		(Seat No-

							2025-02-07		107)
287	10908/2025	10.02.2025	WP (C) - 3771/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
288	10929/2025	10.02.2025	CRLMC-3948/2022	S JENA	GENERAL			CRIMINAL MISC	(Seat No-2)
289	10930/2025	10.02.2025	WP (C) - 28156/2024	D K MOHANTY	GENERAL				(Seat No-2)
290	10931/2025	10.02.2025	WP (C) - 2853/2014	P K JENA	GENERAL				(Seat No-2)
291	10932/2025	10.02.2025	CRLA-85/2025	S S NAYAK	GENERAL				(Seat No-2)
292	10933/2025	10.02.2025	ABLAPL-9863/2024	R K DEHURY	GENERAL			BAIL-1	(Seat No-5)
293	10934/2025	10.02.2025	ABLAPL-1262/2025	P R SWAIN	GENERAL			BAIL-1	(Seat No-2)
294	10935/2025	10.02.2025	FA-250/1994	G SUNDARA	GENERAL				(Seat No-2)
295	10936/2025	10.02.2025	WP (C) - 18129/2016	K MANDAL	GENERAL			WRIT BRANCH-4	(Seat No-37)
296	10948/2025	10.02.2025	CRLMC-4745/2024	SATYAJIT BISWAL	GENERAL		Order Dtd. 2024-12-18		(Seat No-37)
297	10951/2025	10.02.2025	CONTC-5888/2024	B BEHERA	GENERAL		Order Dtd. 2025-02-04	CONTEMPT	(Seat No-9)
298	10955/2025	10.02.2025	ABLAPL-1295/2025	RANJAN KU SAHOO	GENERAL		Order Dtd. 2025-02-24	BAIL-1	(Seat No-5)
299	11044/2025	10.02.2025	CRLMC-410/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-07		(Seat No-5)
300	11071/2025	10.02.2025	ABLAPL-1040/2025	H. K. BHOL	GENERAL		Order Dtd. 2025-02-03		(Seat No-5)
301	11073/2025	10.02.2025	WP (C) - 27613/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-07		(Seat No-5)
302	11077/2025	10.02.2025	ABLAPL-1375/2025	H. K. BHOL	GENERAL		Order Dtd. 2025-02-07		(Seat No-5)
303	11106/2025	10.02.2025	ABLAPL-1400/2025	K DAS	GENERAL				(Seat No-5)

304	11115/2025	10.02.2025	CRLMC- 506/2025	R K MAHABHOI	GENERAL				(Seat No-5)
305	11118/2025	10.02.2025	CMP- 1611/2017	P KAR	GENERAL			WRIT BRANCH-6	(Seat No- 25)

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